NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **30.08.2018**

NAME OF THE PARTIES: Bank of India

V/s.

Housing Developments & Infrastructure Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE 2016

Order

16. C.P.(IB)- 1788 (MB)/2018

Counsel for both sides present. At request, list this matter on 25.09.2018.

SD/-
V. NALLASENAPATHY
Member (Technical)

SD/-
BHASKARA PANTULA MOHAN
Member (Judicial)

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